

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/00859/2018 Date of order:- 27.7.2018.

**Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Mrs. Ajanta Dayaalan, Member (A).**

Dr. Anil Kumar Gupta, son of late Sh. Uttam Chand Gupta, Medical Superintendent cum Professor & Head of Department of Hospital Administration, PGIMER, Sector 12, U.T.Chandigarh-160012.

.....Applicant.

(By Advocate :- Mr. R.K.Sharma)

Versus

1. Union of India through Secretary to Government of India, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi-110 029.
2. Post Graduate Institute of Medical Education & Research, Chandigarh, Sector 12, U.T.Chandigarh, through its Director-160012.
3. President, Post Graduate Institute of Medical Education & Research, Chandigarh, Sector 12, U.T. Chandigarh-160012.

...Respondents

O R D E R (Oral)

Sanjeev Kaushik, Member (J):

At the outset, learned counsel for the applicant seeks permission to withdraw this petition, with liberty to file fresh one on the same cause of action, with better particulars.

2. Ordered accordingly.

**(AJANTA DAYALAN)
MEMBER(A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated:- July 27, 2018.

Kks